

**Further report of A.P. Pollution Control Board submitted in compliance to the Hon'ble N.G.T, New Delhi order dated.10.02.2023 & 12.05.2023 in O.A. No. 53 of 2023(PB) filed by Sri Pilli Surendra Babu, NTR District.**

It is to submit that application vide O.A.No.53 of 2023 (PB) has been filed by Sri Pilli Surendra Babu in Hon'ble NGT, New Delhi complaining about the illegal mining in and around Kothuru Reserve Forest Area, Vijayawada Rural (M), NTR District. As per the Hon'ble NGT order dated.10.02.2023, a Joint Committee constituted with Scientist 'D' MoEF & CC, Integrated, Regional Office (IRO), Vijayawada, DFR Flying Squad, Rajahmundry, Sub-Collector, NTR District and EE, APPCB, RO, Vijayawada. The Joint Committee conducted site visits on 20.03.2023 and 21.04.2023.

As per the Hon'ble N.G.T (PB), New Delhi orders dated.12.05.2023 issued in O.A. No.53 of 2023, the Board has forwarded a Demand Draft to the Registrar General, Hon'ble N.G.T, New Delhi for Rs.25,000/- (Rupees Twenty five thousand only) drawn in favour of Legal Aid Bar Association vide letter dated.19.05.2023. The copy of the amount deposited receipt dated. 24.05.2023 of Legal Aid National Green Tribunal Bar Association is herewith attached for kind perusal. The joint committee report was submitted to the Hon'ble NGT on May,19,2023. Copy of the Joint Committee Report is herewith attached for kind perusal.

Consequent to the Joint inspection, the Collector & District Magistrate, NTR District constituted the Task Force teams at Divisional and Mandal Levels with the following officials to ensure illegal mining activities and transportation should not be carried out along the bunds of Polavaram Right main Canal, Kothuru Tadepalli Reserve Forest Area, Jakkampudi, Velagaleru, Pathapadu areas and protect the Government properties.

The Divisional Level Team constituted with 1. The Sub Collector, Vijayawada, 2. The Assistant Commissioner of Police, Vijayawada West, 3. The Assistant Commissioner of Police, Mylavaram, 4. The Executive Engineer, Irrigation Department (Polavaram), 5. The District Transport Commissioner, 6. The Deputy Director of Mines & Geology, NTR District, 7. The Forest Range Officer, Vijayawada.

The Mandal Level Team constituted with 1. Tahasildars, SHOs, Royalty Inspector in DVS, Vijayawada, The Assistant Executive Engineers, Deputy Range Officer, Vijayawada.

A.P. Pollution Control Board  
Regional Office, Vijayawada

Further, On Revenue Department side 3 teams were constituted from SubCollector and Sub-Divisional Magistrate, Vijayawada with the Village Revenue Officer & Village Revenue Assistants.

The A.P. Pollution Control Board, Head Office, Vijayawada has addressed letter dated.12.05.2023 to Director of Mines & Geology, A.P. to take appropriate steps to ensure that no illegal mining takes place in and around Kotturu Reserve Forest Area, namely in Nainavaram, Kothuru Tadepalli & Jakkampudi Villages in Vijayawada Rural Mandal, NTR District.

The A.P. Pollution Control Board, Head Office, Vijayawada has addressed letter dated.18.05.2023 to Director of Mines & Geology, A.P., the Collector & District Magistrate, NTR District and Commissioner of Police, District Commissionerate, Vijayawada to take appropriate steps to ensure that no illegal mining takes place in and around Kotturu Reserve Forest Area, namely in Nainavaram, Kothuru Tadepalli & Jakkampudi Villages in Vijayawada Rural Mandal, NTR District in compliance with the Hon'ble N.G.T order dated.12.05.2023.

In response to the above, the Director of Mines & Geology vide letter dated.15.06.2023 communicated that the DVS, Vijayawada has proceeded to the illegal excavation and transportation of Gravel in Kothuru Tadepalli Villages of Vijayawada Rural Mandal on 12.05.2023 to 20.05.2023 and checked 43 Gravel laden vehicles which are having valid transit forms and 6 Gravel laden vehicles found transporting the Gravel without valid transit forms, the vehicle owners have paid penalties total an amount of Rs.63,600/-.

The Divisional Level Committee (DLC) and Mandal Level Committee (MLC) are monitoring to restrict the illegal mining in and around Kothuru Reserve Forest Area, Vijayawada Rural (M), NTR District.

This report is submitted for kind consideration. The APPCB will abide by all such directions of the Hon'ble Tribunal may deem fit and appropriate.

Place: Vijayawada

Date: 11.09.2023

  
ENVIRONMENTAL ENGINEER  
A.P. Pollution Control Board  
Regional office, Vijayawada.

**ENVIRONMENTAL ENGINEER**  
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